## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3473 ANSWERED ON:19.03.2013 MAINTENANCE OF PARKS Pangi Shri Jayaram;Ray Shri Rudramadhab

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it has been reported that there is lack of proper maintenance and facilities like security arrangements, swings, joyrides for children in most of the parks in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof and the corrective action taken by the Government in this regard;
- (c) whether the Delhi Police holds regular meetings with the Delhi Development Authority (DDA) and the Resident Welfare Associations (RWAs) to sort out the security issues in various parks;
- (d) if so, the details thereof and the directives issued by the Delhi Police to DDA and RWAs in this regard; and
- (e) the other measures taken by the Government to check illegal activities in parks and surrounding areas along with the steps taken to provide basic facilities in every park including proper lighting arrangements?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Licensing Unit of Delhi Police issues licence to Amusement Parks under "Regulation for Licensing & Controlling Places of Public Amusement (other than Cinemas) and Performance for Public Amusement 1980". These amusement parks are those ones where big rides and slides are installed. Sufficient police staff is deployed for patrolling in and around the parks where large number of people visit.

Delhi Police regularly holds meetings with the representatives of RWAs to discuss the issues related to safety and security of citizens, other issues. Civic agencies i.e. DDA, MCD and DJB are also informed regularly and meetings are also held with their Sr. Officers about the issues related to them.